

an>

Title: The Minister of State in the Ministry of Chemicals and Fertilizers and Parliamentary Affairs laid a statement regarding status of implementation of the recommendations contained in the 173rd Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2007-08), pertaining to the Ministry of Earth Sciences.

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE): Sir, on behalf of Shri Kapil Sibal, I beg to lay a statement in pursuance of Direction No. 73A of the hon. Speaker, Lok Sabha issued vide Lok Sabha Bulletin, Part II, dated 1st September, 2004 to inform the esteemed House about the status of implementation of recommendations contained in the One Hundred Seventy Third Report of Departmentally Related Parliamentary Standing Committee on Science and Technology, Environment and Forests. This Report relates to the consideration of the Demands for Grants of Ministry of Earth Sciences for the year 2007-08. The Committee reviewed the progress made by MoES during the reporting period and considered the Demands for Grants (2007-08) in detail.

The Committee, while reviewing the working and considering the detailed Demands for Grants of MoES, analysed the Demands for Grants with reference to the aims, objectives and achievements of the Ministry and laid the 173rd Report thereon to the House on the 26th April, 2007. The Report contains twenty three recommendations.

All the recommendations of the Committee have been considered in the Ministry of Earth Sciences. The Ministry has furnished a detailed Action Taken Report on these recommendations to the Committee in August, 2007. The current status on the action taken is detailed in the Annexure.

* Laid on the Table and also placed in Library, See No. LT 7548/2007

12.05 ¾ hrs.